

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 8418/2018

(Arising out of impugned final judgment and order dated 02-02-2018 in CO No. 1476/1980 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

BADRI PRASAD (DEAD) THR. LRS

Petitioner(s)

VERSUS

RAM AKCHHAIBER (DEAD) THR. LRS & ORS.

Respondent(s)

(IA No. 80965/2022 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 117323/2022 - APPLICATION FOR SUBSTITUTION; IA No. 117324/2022 - EXEMPTION FROM FILING O.T.; IA No. 80966/2022 - EXEMPTION FROM FILING O.T.)

Date : 05-11-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. S.r.singh, Sr. Adv.
Mr. Sushant Kumar Yadav, Adv.
Mr. Prateek Yadav, Adv.
Mr. Prithvi Yadav, Adv.
Mr. Mangal Prasad, Adv.
Mr. Mitr Rao, Adv.
Ms. Radha Rajput, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s) Mr. Fuzail Ahmad Ayyubi, AOR
Mr. Pushkar Sharma, Adv.
Ms. Naghma Bi, Adv.

Mr. Ashim Sood, Adv.
Mr. Ashish Kumar Pandey, Adv.
Mr. Ankul Singhal, Adv.
Mr. Ekansh Gupta, Adv.
Mr. Prateekkundu, Adv.
Mr. Subramaniam S. Adv.
Mr. Mayank Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 26.11.2024.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)